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PHLOGOPHITE MICA

Oral Answers

- *604. Shri V. P. Navar: (a) Will the Minister of Natural Resources and Scientific Research be pleased to state what is the total production of Phlogophite Mica in India during 1950-51 to 1952-53, year-wise, and what are the quantities of this variety exported during the above years?
- (b) What are the regions where this variety is available in plenty?
- (c) Have the Government of India spent any amount in developing the production of this variety of Mica in Travancore-Cochin State?
- The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) to (c). The information is being collected and will be laid on the Table of the House. when received.
- Shri V. P. Nayar: May I know whether Government are aware that the Mica Enquiry Committee Report published by the Government of India contains very definite information that Travancore-Cochin phlogophite mica exists in very large quantities?
- Shri K. D. Malaviya: Yes, Sir. Some members of the Committee referred to by my hon, friend have mentioned in its report that the concentration of phlogophite mica is rich in certain areas of Travancore-Cochin, but as to the rest of the country the information is not available and therefore we are collecting it.
- Shri V. P. Nayar: May I know whether in view of the fact that there are very important industrial uses for this variety of mica and also in view of the fact that there has been very little mining of this phlogophite mica from the Travancore-Cochin mines, the Government of India has done anything in the matter so far?
- Shri K. D. Malaviya: The State Government is looking into the mining of phlogophite mica so far as Travancore-Cochin is concerned. We are aware of the activities and we also

- give them technical advice. But as I said, information in respect of other States is being collected.
- Shri V. P. Nayar: May I then know whether, in view of the fact that mining is also a Central subject, the Government of India has done anything to exploit these mines?
- Shri K. D. Malaviya: We have given them technical advice as to better mining of the mica.
- Shri V. P. Nayar: May I know whether the Government of Travancore-Cochin has asked for any grant for the development of these mines?
- Shri K. D. Malaviya: They have, if I remember aright, asked for certain other help, but not financial help.
- Mr. Speaker: We will go to the next question.
 - DETENTIONS UNDER PREVENTIVE DETENTION
- *605. Shri V. P. Nayar: Will the Minister of Home Affairs be pleased to state the number of persons. Statewise, detained under the Freventive Detention Act from the date of commencement of the Act in 1952 to 1st October, 1953, for black marketing and other anti-social activities?
- The Deputy Minister of Home Affairs (Shri Datar): Assuming that the expression "the date of commencement of the Act in 1952" is intended to mean the date on which the Preventive Detention (Second Amendment) Act, 1952, came into force,viz., the 30th September 1952,-I lay on the Table of the House a statement giving the figures asked for. [See Appendix III, annexure No. 46.]
- Shri V. P. Nayar: May I know what percentage of anti-social elements like black-marketeers, hoarders and profiteers have been brought to book under the Preventive Detention Act?
- Mr. Speaker: What percentage?-of the total number?